

Energy (Department of Power) Notification G.S.R. No. 1709, dated the 4th December, 1976, publishing the Bhakra Management Board (Amendment) Rules 1976, under sub-section (3) of section 97 of the Punjab Reorganisation Act, 1966 [Placed in Library. See No. LT-158/77]

Statements showing the action taken by Government on the various Assurances, Promises and Undertakings given during the various Sessions.

SHRI P. RAMACHANDRAN Sir, on behalf of Shri Ravindra Varma, I also beg to lay on the Table the following statements (in English and Hindi) showing the action taken by Government on the Various assurances, premises and undertakings given during the Sessions shown against each:—

- (i) Statement No. YTiT—Ninety-fourth Session, 1976.
- (it) Statement No. VII-vNinety-fifth Session, 1976.
- (Hi) Statement No. V.—Ninety-sixth Session, 1976.
- (B>) Statement No. Hi—Ninety-seventh Session, 1976.

[Placed in Library See No. L.T-Z29/77 for (i) to (iv)]

I. Report (1975-76) and Accounts of the Bharat Ophthalmic Glass Limited, Durgapur, and related papers

II Report (1975-76) and Accounts of the Bharat Pumps and Compressors Limited Naini, Allahabad, and related papers

III. Report (1975-76) and Accounts of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, and related papers

IV. Report (1975-76) and Accounts of the Triveni Structural Limited, Naini. Allahabad and related papers

V. Report (1975-76) and Accounts of the Mining and Allied Machinery Corporation Limited, Durgapur, and related papers

VI. Report (1975-76) and Accounts of the Bharat Heavy Electrical Limited, New Delhi, and related papers

VII. Report (1975-76) and Accounts of the Cement Corporation of India Limited, New Delhi, and related papers

VIII. Report (1975-76) and Accounts of the Tungabhadra Steel Products Limited, Tungabhadra and related papers

IX. Report (1975-76) and Accounts of the Heavy Engineering Corporation Limited, Ranchi, and related papers

X. Report (1975-76) and Accounts of the Hindustan Machine Tools Limited, Bangalore, and related papers

XI. Report (1975-76) and Accounts of the Hindustan Cables Limited and related papers

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA) ; Sir, I beg to lay on the Table under sub-section (1) of section 619A of the Companies Act, 1956, a copy each in (in English and Hindi) of the following papers :

I. CO Fth Annual Report and Accounts of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(it) Review by Government on the working of the Company.

(Placed in Library See No. LT-21977I)

II. (0 Sixth Annual Report and Acct unts c f the Bharat Pumps and Compressors Limited, Naiiv, Allaha bad, f< r the year 1975-76, together with the Auditf rs' Report on the Ac- © unts and the a mments cf the O mp- troller and Auditi r Genera) of India thereon.

(«) Review by Government on the working c f the C' mpany.

[Placed in Library. See No. LT-226 77 for 11 CO and (it)

III (1) Tenth Annual Report and Acct unts of tho Bharat Heavy Plate and Vessels Limited, Visakhapatnam, R1 the year 1975-76, together with the Auditors' Rep rt on the Accounts and the a mments of the Comptroller and Auditor General of India thereon.

(11) Review by Government on the working of the Company.

[Placed in Lihrai y. See No. LT-i 77 for III CO »nd («01

IV. CO Eleventh Annual Report and Ac counts of the Triveni Structural* Li mited, Naini, Allahabad, for the year 1975-76, tc gether with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the wo rki n g o f the Co mpany.

IPlaced in Library. See No. LT-224'77 For (0 and (it)].

V. (») Eleventh Annual Report and Accounts of tire Mining and Allied Machi nery Corporation Limited, Durgapur, for the year 1975-76, together with the Audi tors* Report on the Accounts and the com ments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Li'..rary. See No. LT-22577 for (*) and (11)].

VI. (») Twelfth Annual Report and Accounts of the Bharat Heavy Electricals Limited, New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comp- troller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Haced in Li! rary. See No. LT-t63, 77 for CO and (ii)].

VII. (0 Twelfth Annual Report and Accounts of the Cement Corporation of India Limited, New Dehi, For the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the work- ing of the Corporation.

[Placed in Li my. See No. LT-22J/77 . for (») and (»)]•

VIII. CO Sixteenth Annual Report and Accounts of the Tungabhadra Steel Pro ducts Limited, Tungabhadra Dam for the year 1975-76, together with the Audi tors' Report on the Accounts and the com ments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Li' rary. See No. L,T-2So> 77 for CO and (»)•]

IX. CO Seventeenth Annual Report and Accounts of the Heavy Engineering Cor- poration Limited, Ranchi, for the year •975-765 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the work- ing of the Corporation.

[Placed in Lit ra y. See Ne. LT-231 77 for (i> and G).]

X. (») Twenty-third Annual Report and Accounts of the Hindustan Machine Tools Limited, Bangalore, for the year 1975-76, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(u) Review by Government on the working of the Company.

[Placed in Library. See No. LT-22-3 77 for (?) and («).]

XI. (») Twenty-fourth Annual Report and Accounts of the Hindustan Cables Limited for the year 1975-76, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(«) Review by Government on the working of the Company.

[Placed in Library. See No. LT-163/ 77 for (*) and («)].

STATEMENTS BY MINISTERS

By 'Samachar'

सूचना और प्रसारण मंत्री (श्री लाल आडवाणी) : श्रीमन्, "समाचार" के गठन तथा इसके कार्यों और इसके भविष्य के बारे में मैं एक वक्तव्य देना आवश्यक समझता हूँ; क्योंकि माननीय सदस्यों को यह पता है कि यह समाचार एजेंसी व्यापक आलोचना का विषय रही है ।

मेरे पूर्ववर्ती ने लोक सभा में 21 जनवरी, 1976 को दिए गए अपने वक्तव्य में एक एकल समाचार एजेंसी के गठन का औचित्य ठहराया था और यह कहा था कि सरकार ने यह बात सन्तोष के साथ नोट की है कि पी०टी०आई०, यू० एन० आई०, हिन्दुस्तान समाचार और समाचार भारती के प्रबंधकों ने एक एकल और सशक्त राष्ट्रीय समाचार एजेंसी के विचार के समर्थन में प्रस्ताव पारित किए हैं । उन्होंने यह भी

कहा था कि इन एजेंसियों के प्रबन्धकों ने अपने को एक एकल एजेंसी में विलय करने का प्रस्ताव किया है और सरकार इस प्रक्रिया में विभिन्न तरीकों से सहायता करने के लिए तैयार रहेगी ।

"समाचार" नाम से एक सोसायटी का 24 जनवरी, 1976 को पंजीकरण किया गया जिसकी प्रबंध समिति के 12 सदस्य थे और 'हिन्दू' के सम्पादक श्री जी० कस्तूरी इसके अध्यक्ष थे । पहले की चारों समाचार एजेंसियों ने एक फरवरी, 1976 से "समाचार" के नाम से काम करने का निर्णय किया और 2 अप्रैल, 1976 से अपनी परिसम्पत्तियों और दायित्वों तथा अपने कार्यों एवं व्यक्तियों को "समाचार" को हस्तांतरित करने के प्रस्ताव पास किए । इस पर "समाचार" ने पी० टी० आई०, यू० एन० आई० और हिन्दुस्तान समाचार के शेयर खरीद लिये, जबकि समाचार भारती के शेयर, जो मैसूर, गुजरात, बिहार, राजस्थान और उत्तर प्रदेश की राज्य सरकारों के पास थे, "समाचार" के अध्यक्ष की प्रार्थना पर "समाचार" को दान स्वरूप दे दिए गए ।

चारों समाचार एजेंसियों का पूर्ण एकीकरण करने के लिए "समाचार" ने (क) कर्मचारियों; (ख) दर ढांचा; तथा (ग) प्रशासनिक संहिता और उपनियमों पर तीन समितियाँ नियुक्त की । इन समितियों के अध्यक्ष क्रमशः श्री आर०पी० बिल्लीमोरिया, जो अब एस० ए० आई० एल० (SAIL) के अध्यक्ष हैं, मैसर्स वेनट कोलमैन एंड टाइम्स आफ इंडिया के एसोसिएट जनरल मैनेजर डा० राम एस० तरनेजा, और 'जागरण' कानपुर के प्रबंध सम्पादक श्री पी० सी० गुप्त थे । व्यक्तियों के एकीकरण से सम्बन्धित समिति की कुछ सिफारिशें 'समाचार' द्वारा पहले ही स्वीकार की जा चुकी हैं और उसके कर्मचारियों के वेतनमान युक्तियुक्त कर दिए गए हैं और वे